

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO. : 889

(To be answered on the 3rd December 2015)

AIR INDIA FINANCIAL RESTRUCTURING AND TURNAROUND PLAN

**889. SHRI HARISH MEENA
SHRIMATI RITI PATHAK**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Cabinet Committee on Economic Affairs (CCEA) had granted 30000 crore in 2012 to bail out Air India Under financial restructuring Plan (FRP) and turnaround plan (TAP);**
- (b) if so, the details thereof and the funds used till date;**
- (c) the number of crew members and other staff recruited in Air India during the last three years;**
- (d) the details of the contract staff and permanent staff recruited during the said period; and**
- (e) the current status for the purchase of proposed 27 new Boeing 787 Dreamliners for induction in in Air India sanctioned for 2012-2020?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) and (b): Yes, Madam. The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 12.04.2012, approved a Turnaround Plan (TAP)/ Financial Restructuring Plan (FRP) for operational and financial turnaround of Air India. The TAP/FRP provides equity infusion of of Rs.30231 crores upto 2021 subject to achievement of certain milestones as laid down in the TAP/FRP. Equity induction has been approved for the following:

- (i) Upfront equity of Rs.6750 crore in FY 2011-12.**
- (ii) Equity for Cash deficit support of Rs.4,552 crore till FY 2017-18.**
- (iii) Equity for guaranteed aircraft loan till FY 2021 of Rs.18,929 crores.**

For GOI guaranteed Non-Convertible Debentures(NCDs) an amount of Rs 11,951 crores towards interest and Rs 7400 crores towards principal Equity of Rs.21,937 crores equity has been released till 30th November, 2015 to Air India under TAP/ FRP.

(c) and (d): Air India has recruited following regular/contractual staff during the last three years:

(i) 24 Assistants have been regularized at Guwahati by verdict of Supreme Court in the year 2013-14 and 3 Doctors have been appointed on permanent basis in the year 2014-15.

(ii) The details of staff recruited on contract basis are as Annexure.

The Pilots and Cabin Crew have been appointed on Fixed Term contract for a period of 5 years which is extendable by another 5 years subject to certain conditions.

(e): AI has ordered 27 new B-787 Dreamliner aircraft, out of which 21 aircraft have been inducted in the fleet.

ANNEXURE**Details of staff recruited on contract**

Post	2012-13	2013-14	2014-15	2015-16 (till November)
Pilots	-	-	01	78
Cabin Crew	-	-	207	334
Pharmacist	3	4	2	12
RT Operator	4	12	2	3
Doctors	13	8	5	16
Data Entry Operator	-	7	6	-
Clerks of work				3